

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-355-2020

Christley Pereira ... Petitioner

V/s.

State of Goa and Ors. ... Respondents

Mr. Nitin Sardesai, Senior Advocate with Mr. G. Panandikar,
Advocate for the Petitioner.

Mr. Devidas J. Pangam, Advocate General with Mr. V. Sardesai,
Additional Government Advocate for Respondent Nos.1 to 3.

CORAM : M.S. SONAK &

SMT. M.S. JAWALKAR, JJ.

DATE : 25TH NOVEMBER, 2020.

P. C.:

Heard Mr. Nitin Sardesai, learned Senior Advocate with Mr. G. Panandikar, learned Advocate for the Petitioner and Mr. Devidas J. Pangam, learned Advocate General with Mr. V. Sardesai, learned Additional Government Advocate for Respondent Nos.1 to 3.

2. We issue notice to the respondent No.4, returnable on 02/12/2020.

3. The learned Advocate General states that the present address of the respondent No.4 will be furnished by them to the learned Counsel for the petitioner latest by tomorrow, so that the petitioner is in a position to effect service upon the respondent No.4.

4. In addition to usual mode of service, private service/humdast is also permitted.

5. The respondents to file their replies, if they wish to, on or before the next date.

6. On the next date, which shall be 02/12/2020, this Court, will consider fixing an early date for final disposal of this petition, since it is pointed out that the classes for the first MBBS course are to be commenced from 15/12/2020.

7. Stand over to 02/12/2020.

SMT. M.S. JAWALKAR, J.

M.S. SONAK, J.